

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 882
ANSWERED ON 27/07/2026

HOGENAKKAL INTEGRATED DRINKING WATER PROJECT, PHASE-III

882. SHRI R. GIRIRAJAN:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that the Hogenakkal integrated drinking water project, phase-III is progressing at a slow pace due to the non-release of the Central Government's share of ₹2,283 crore and if so, the current status of release of central share of funds to the said project;
- (b) steps proposed to be taken by Central Government to expedite the release of pending funds for the implementation of the said project; and
- (c) whether Government has taken steps to implement drinking water projects in the State of Tamil Nadu and if so, the funds allocated for the same?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (c) To enable every rural household in the country, including those in the State of Tamil Nadu, to have assured potable water, in adequate quantity of prescribed quality on regular and long-term basis, through tap water connection, since August 2019, Government of India in partnership with states, has been implementing Jal Jeevan Mission (JJM) - Har Ghar Jal.

At the start the Mission, only 21.76 lakh (17.37%) rural households were reported to have tap water connections in the State of Tamil Nadu. So far, as reported by the State as on 18.07.2026, under Jal Jeevan Mission (JJM) – Har Ghar Jal around 90.88 lakh additional rural households have been provided with tap water connections. Thus, as on 18.07.2026, out of around 125.26 lakh rural households in the State, more than 112.64 lakh (89.92%) households are reported to have tap water supply in their homes.

As reported by the State of Tamil Nadu, State Level Scheme Sanctioning Committee (SLSSC) of the Government of Tamil Nadu accorded approval to Hogenakkal Water Supply Project, Phase-III, in June 2023; however, the project could not be awarded within the mission period.

In March, 2026, the Union Cabinet has approved the extension of JJM period up to December 2028 with enhanced outlay and restructured implementation focusing on structural reforms in rural drinking water supply sector under JJM 2.0.

Further, to ensure effective planning and execution under JJM 2.0, a structured and integrated framework viz. Comprehensive Implementation and Reform Plan (CIRP) are to be prepared by each State/ UT. CIRP will serve as the principal guiding framework for mission planning, prioritization, scheme and reform implementation, fund allocation and monitoring. Further, for FY 2026-27 under JJM 2.0, an amount of Rs. 2,177.27 Crore has been tentatively allocated to the State of Tamil Nadu for utilization towards the works taken up under JJM as per operational guidelines for implementation of JJM 2.0.

Further, a number of steps have been taken to plan and implement JJM in the whole country, including Tamil Nadu, with speed, *inter alia*, including regular review of implementation, workshops/ conferences/ webinars for capacity building, training, knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM and JJM 2.0; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs to facilitate effective planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through SNA-SPARSH/ Public Financial Management System (PFMS).

In addition, to expedite the implementation and strengthening the existing monitoring mechanisms under Jal Jeevan Mission aiming at improving efficiency and effectiveness, steps like Village/ District Dashboards and linking Village Level Dashboards to eGramswaraj portal, District Collectors’ Peyjal Samvad, Institutionalization of Role of National WASH Experts (NWEs) through IMIS module, Role of Third Party Inspection Agencies (TPIAs), strengthened collaboration with line Ministries, Decision Support System for strengthening Source Sustainability, Handbook on Community Managed Piped Water Systems, Unique ID for integrated Piped Water System, etc. have recently been taken up under JJM.
